

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 120(ND)/2011

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Shiv Charan Dua & Anr Vs. Dua Pharmaceuticals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Shiv Charan Dua in person		
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	For the Respondent (s):	Mr. Sanjay Khanna, Advocate		
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ORDER

Shiv Charan Dua present in person submits that he wish to withdraw the present petition. His identity document has been filed on record.

Dismissed as withdrawn.

- sed -

(S. S. K. Mohapatra)
Member (T)

- sed -

(Ina Malhotra)
Member (J)